

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**15. IA 297/2021 IA 1875/2020 IN C.P.(IB)-4676(MB)/2018**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.07.2024**

**NAME OF THE PARTIES: - Arun Kapoor ...Applicant**  
**IN THE MATTER OF**  
**Kalyan Janata Sahakari Bank Ltd**  
**V/s**  
**Cicil Biochem Private Limited**

**Section: 66(1) U/s 7 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA.No.297/2021**: - Adv. Narpart Singh appeared for the Applicant. Adv. Manoj Mishra appeared for the Respondents No. 1,3,4 and 5. Respondent No. 2 was set ex-parte. List this matter for the final hearing on **20.08.2024**.

**IA.No.1875/2020**: - Adv. Narpart Singh appeared for the Applicant. Adv. Manoj Mishra appeared for Respondent No. 2. Respondent No. 1 and 2 are already proceeded ex-parte vide order dated 22.01.2024. List this matter for the final hearing on **20.08.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**